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ITEM NO.37

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) NO(s). 374 OF 2013

TAKSHILA SHIKSHA EVAM JANKALYAN SMITI.. Petitioner(s)

VERSUS

N.C.T.E & ORS. Respondent(s)
(With appln(s) for directions and office report)

WITH

W.P.(C) NO. 375/2013
(With appln(s) for directions and office report)

W.P.(C)NO. 376/2013
(With appln(s) for directions and office report)

Date: 28/06/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE RANJAN GOGOI
(VACATION BENCH)

For Petitioner(s) Mr. Mayank Manish, Adv.
Mr. Chandra Prakash, Adv.

For Respondent(s) Mr. Gopal Singh, Adv.
Mr. Amitesh Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on Wednesday, the 3rd July, 2013.

| (G. SUDHAKARA RAO)
| COURT MASTER

| | (SHARDA KAPOOR)
| | COURT MASTER

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